

X ITEM NO.4

COURT NO.3

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRL.M.P.NO.15355/2014 in Criminal Appeal No.2162/2013

UDHAM SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P.
(For bail and office report)

Respondent(s)

Date : 08/01/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Ms. Shamama Anis, Adv.
Mr. Tabrez Ahmad, Adv.
For Mr. Syed Mehdi Imam, Adv.

For Respondent(s)

Mr. R.K. Dash, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Som Raj Choudhury, Adv.
For Mr. Abhishth Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the appellants seeking adjournment, list the
matter on 13th February, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.01.10
13:22:42 IST
Reason: